THE HIGH COURT OF MANIPUR AT IMPHAL

NOTIFICATION

Imphal, the 20th October, 2023

No. HCM/VA-21/Estt.II/Pt. : The High Court of Manipur is pleased to allot the vehicles enclosed as Annexure – I to the concerned Head of Establishment. The concerned Head of Establishment may in his discretion distribute the vehicles to the judicial officers.

This is issued with the approval of the higher authority.

By Order etc.,

Sd/-

DEPUTY REGISTRAR (JUDL.) HIGH COURT OF MANIPUR

Endt. No. HCM/VA-21/Estt.II/Pt. 18649-61 Copy to:

Imphal, the 20th October, 2023

- 1. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
- 2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
- 3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
- 4. The Private Secretary to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, High Court of Manipur.
- 5. The Private Secretary to Registrar General, High Court of Manipur.
- 6. All Registrars, High Court of Manipur.
- 7. The District and Sessions Judge....../Judges, Special Court (ND & PS), Manipur /Member Secretary, MASALSA.
- 8. All the Jt. Registrars, High Court of Manipur.
- 9. All Deputy Registrars, High Court of Manipur.
- 10. Shri Shiekh Aasif Shah, JMFC/CJJD, Mao.
- 11. Ms. Neera Sinam, JMFC/CJJD, Kakching.
- 12 The System Analysts, High Court of Manipur.
 - He is requested to upload the same on the Registry's website.
- 13. The Superintendent Estt. II, High Court of Manipur.
- 14. Guard File/Concerned File.

DEPUTY REGISTRAR (JUDL.)

ANNEXURE-1

LIST FOR DISTRIBUTION OF VEHICLES TO THE JUDICIAL OFFICERS

| SL.No. | Type of Vehicle | Regd. No./Chassis No. | Remarks |
|-----------|------------------------|-----------------------|--|
| Office: D | District & Sessions Ju | idge, Imphal West | |
| 1 | Maruti Ciaz | MN01AW-9326 | Already collected |
| 2 | Maruti Ciaz | MN01AW-9323 | -do- |
| 3 | Maruti Ciaz | MN01AW-9318 | -do- |
| 4 | Maruti Ciaz | MA3EXGL1S00461900 | -do- |
| 5 | Mahindra Scorpio | MA1TA2XM2N2F21066 | -do- |
| 6 | Mahindra Scorpio | MA1TA2YS2N2M36898 | -do- |
| 7 | Swift Dzire | MN01X-5697 | To be collected from High Court |
| 8 | Swift Dzire | MN01X-5688 | Shri Shiek Aasif Shah, JMFC/Civil Judge (Jr. Divn.) Mao is to return the vehicle to the High Court and the concerned Head of Establishment may collect the same from the High Court. |
| Office: | District & Sessions C | | Alusadu sallastad |
| 9 | Maruti Ciaz | MN01AW-9324 | Already collected |
| 10 | Maruti Ciaz | MN01AW-9316 | -do- |
| 11 | Maruti Ciaz | MN01AW-9321 | -do- |
| 12 | Maruti Ciaz | MN01AW-9319 | -do- |
| 13 | Honda BR | MN01AK-5159 | Ms. Neera Sinam JMFC/Civil Judge (Jr Divn.) Kakching is to return the vehicle to the High Court and the concerned Head of Establishment may collect the same from the High Court. |
| 14 | TUV 300 T8 | MA1NA2VZXH6E38580 | Already collected |
| 15 | Mahindra Bolero | MA1XK2WJXJ5A59743 | -do- |
| 16 | Swift Dzire | MN01X-5693 | To be collected from High Court |
| Office: | District & Sessions (| Court, Thoubal | |
| 17 | Maruti Ciaz | MN01AW-9320 | Already collected |

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| 18 | Maruti Ciaz | MN01AW-9315 | -do- |
|-----------|------------------------------|---------------------|------------------------------------|
| 19 | Swift Dzire | MN06L-6561 | -do- |
| Office: | District & Sessions Co | | |
| 20 | Maruti Ciaz | MA3EXGL1S00460716 | Already collected |
| 21 | Maruti Ciaz | MA3EXGL1S00460739 | -do- |
| 22 | Swift Dzire | MN01X-5695 | -do- |
| Office: | District & Sessions Co | ourt, Senapati | |
| 23 | Mahindra Scorpio | MA1TA2XM2N2F17885 | Already collected |
| 24 | Mahindra Scorpio | MA1TA2XM2N2F17476 | -do- |
| 25 | Mahindra Scorpio | MA1TA2YS2N2M36899 | -do- |
| Office: | District & Sessions Co | | |
| 26 | Mahindra Scorpio | MA1TA2XM2N2F17852 | Already collected |
| 27 | Mahindra Scorpio | MA1TA2XM2N2F17895 | -do- |
| 28 | Mahindra Bolero | MN06L-9944 | -do- |
| 29 | Swift Dzire | MN01X-5694 | -do- |
| Office: | District & Sessions Co | ourt, Churachandpur | |
| 30 | Mahindra Scorpio | MA1TA2XM2N2F21019 | Already collected |
| 31 | Mahindra Scorpio | MA1TA2XM2N2F17450 | -do- |
| 32 | Mahindra Bolero | MN01G-2716 | To be collected from High Court |
| Office: I | District & Sessions Co | ourt, Tamenglong | |
| 33 | Mahindra Scorpio | MA1TA2XM2N2F17758 | Already collected |
| 34 | Mahindra Scorpio | MA1TA2XM2N2F17941 | -do- |
| Office: | Manipur State Legal S (A) | Services Authority | |
| 35 | Mahindra Scorpio | MA1TA2XM2N2F21024 | Already collected |
| 36 | Maruti Ciaz | MN01AW-9322 | -do- |
| 37 | Maruti Ciaz | MN01AW-9317 | -do- |
| 38 | Maruti Ciaz | MA3EXGL1S00461914 | -do- |
| Office: | Special Court (ND & P | S), Manipur | |
| 39 | Maruti Ciaz | MN01AW-9325 | Already collected |
| 40 | Maruti Ciaz | MA3EXGL1S00461883 | -do- |

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